

IN THE HIGH COURT OF KARNATAKA AT KALABURAGI BENCH  
ON THE DAY OF Friday THE 21st Day Of February 2025  
COURT HALL NO.10 SITTING AT DHARWAD BENCH (AFTER COMPLETION OF DIVISION BENCH  
VC MATTERS)  
at 02:30PM  
BEFORE  
THE HON'BLE JUSTICE UMESH M ADIGA

(To get Daily Causelist through telegram, join High Court telegram channel by  
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No. Case No.

Pet/Apl/Comp & Adv

Resp & Adv

MATTER PERTAINS TO KALABURAGI BENCH

HEARING - INTERLOCUTORY APPLN

1	MFA 201368/2017 (MV, D ) REG: IA 1/2024 FOR IMPEADING A/W MEMORANDUM OF FACT FILED BY ADVOCATE FOR APPELLANTS (VK NOT FILED IN R/O A5 TO A7)	PET: SMT. GANGAMMA W/O LATE BHIMARAYA HOTHPEETH AND OTHERS JAYANANDAYYA & SANGEETA S J, K M BARMA	RES: MOHAMMED RAFEEQ S/O ABDUL AZIZ JAGIRDAR AND OTHERS  V/O DTD 09.08.2017 NOTICE TO R1 & R2 IS DISPENSED WITH SHARANABASAPPA M PATIL FOR R3
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